

FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Ref. No. HR/RO/RTK/JJR/COMP/GN/RTK/23358/ 330

Date 16/07/2026

To

Ms. Shruti Gupta, Liquidator
In the matter of M/s AGH Wire Private Limited,
227, Sharda Niketan, Pitampura, Delhi - 110034
Email: guptashrutica@gmail.com

From: Employees Provident Fund Organisation, Ministry of Labour & Employment, Govt. of India, Regional Office, Plot No. 1, Sector 3, Institutional Area, Rohtak-124001.

Subject: Submission of consolidated claim in r/o M/s AGH Wire Private Limited, Plot No.- 1, Sector-16, HSIIDC, Ind. Area, Bahadurgarh, Distt. Jhajjar bearing PF code no. HRRTK/23358, undergoing liquidation under the Insolvency and Bankruptcy Code, 2016 – regarding

Sir,

Employee's Provident Fund, Rohtak, hereby submits claim under corporate insolvency resolution process in the case of o M/s AGH Wire Private Limited, Plot No.- 1, Sector-16, HSIIDC, Ind. Area, Bahadurgarh, Distt. Jhajjar bearing PF code no. HRRTK/23358. The details for the same are set out below:

PARTICULARS		
1.	NAME OF OPERATIONAL CREDITOR	THE EPFO IS NOT AN OPERATIONAL CREDITOR
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	THE EPFO IS NOT AN OPERATIONAL CREDITOR
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	Employees Provident Fund Organisation, Ministry of Labour & Employment, Govt. of India, Regional Office, Plot No. 1, Sector 3, Institutional Area, Rohtak-124001

PARTICULARS		
		MAIL: RO.ROHTAK@EPFINDIA.GOV.IN
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	PERIOD :- 01/2019 TO 10/2023 PF DUES = Rs. 20,62,118/- 7Q AMT =Rs. 12,47,809/- AS ON 10/2023) 14B AMT.= Rs. 17,43,817/- AS ON 10/2023) TOTAL AMT.= Rs.50,53,744/-
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	ENCLOSED
6.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	NO SUCH DISPUTE
7.	DETAILS OF HOW AND WHEN DEBT INCURRED	MENTIONED IN DOCUMENTS ATTACHED
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NO SUCH DEALING
9.	DETAILS OF: <i>a.</i> any security held, the value of security and its date, or <i>b.</i> any retention of title arrangement in respect of goods or properties to which the claim refers	PF DUES IN R/O EMPLOYEES
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	11075309850 SBIN0000706 STATE BANK OF INDIA, MAIN BRANCH, ROHTAK
11.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	LIST OF DOCUMENTS ENCLOSED

PARTICULARS	
Signature of operational creditor or person authorised to act on his behalf	
 16/7/26	विजय / VIJAY सहायक भविष्य निधि आयुक्त / Assistant P.F. Commissioner कर्मचारी भविष्य निधि संगठन / Employee's Provident Fund Organisation मंत्रालय एवं रोजगार विभाग भारत सरकार / Ministry of Labour & Employment Govt. of India क्षेत्रीय कार्यालय रोहताक / Regional Office, Rohtak Bhavishya Nidhi Bhawan, Plot No.1, Sector-3, Rohtak-124001
Name in BLOCK LETTERS - VIJAY	
Position with or in relation to creditor - ASSISTANT P.F. COMMISSIONER	
Address of person signing:- Employees Provident Fund Organisation, Ministry of Labour & Employment, Govt. of India, Regional Office, Plot No. 1, Sector 3, Institutional Area, Rohtak-124001	

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

बिना

DECLARATION

I, VIJAY currently residing at Employees Provident Fund Organisation, Ministry of Labour & Employment, Govt. of India, Regional Office, Plot No. 1, Sector 3, Institutional Area, Rohtak-124001, hereby declare and state as follows:-

1. M/s AGH Wire Private Limited, Plot No.- 1, Sector-16, HSIIDC, Ind. Area, Bahadurgarh, Distt. Jhajjar bearing PF code no. HRRTK/23358, the corporate debtor was, at the insolvency commencement date, being the actually indebted to me in the sum of Rs 50,53,744/-

2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below :

I. Inspection Report.

II. Calculation Sheet.

3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed there from.

4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:

]Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim.[

Date:

Place:

(Signature of the claimant)

सहायक भविष्य निधि आयुक्त / Assistant P.F. Commissioner
कर्मचारी भविष्य निधि संगठन / Employee's Provident Fund Organisation
श्रम एवं रोजगार मंत्रालय भारत सरकार / Ministry of Labour & Employment Govt. of India
क्षेत्रीय कार्यालय रोहतक / Regional Office, Rohtak
Bhavishya Nidhi Bhawan, Plot No.1, Sector-3, Rohtak-124001

VERIFICATION

I, *Vijay* the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at on this day of, 2025


(Signature of the claimant)

विजय/VIJAY

सहायक भविष्य निधि आयुक्त/Assistant P.F. Commissioner
कर्मचारी भविष्य निधि संगठन/Employee's Provident Fund Organisation
क्षेत्रीय कार्यालय रोहताक/Regional Office, Rohtak
Bhavishya Nidhi Bhawan, Plot No.1, Sector-3, Rohtak-124001

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorised for the purpose by the entity].

To
The Regional PF Commissioner
RO Rohtak, EPFO
Sector-03, Rohtak-124001

Date: 10.07.2026

Subject: - Submission of inspection report in r/o M/s Agh Wires Pvt. Ltd. (Bearing Code No: GNRTK0023358000) - regarding

Sir,

With reference to above cited subject It is submitted that the report of the undersigned w.r.t the subject cited above is enclosed herewith for your perusal and needful.
This is for your information and necessary action in this regard.

Yours sincerely


Abhishek Sisodia
(Enforcement Officer)
Employees' Provident Fund
Rohtak, Haryana
Regional Office, Rohtak

In the matter of filing claim before the liquidator in r/o M/s Agh Wires Pvt. Ltd. (Bearing Code No: GNRTK0023358000) before Regional PF Commissioner.

Report on behalf of the AEO is most respectfully submitted:-

Basic Details of the Establishment

The basic profile details of the establishment, as per available office records are structured below:

Field	Details / Particulars
Name of the Establishment	M/s Agh Wires Pvt Ltd
EPFO Code Number	GNRTK0023358000
Complete Postal Address	Plot No.- 1, Sector-16, Hsiidc, Ind. Area, Jhajjar, Haryana - 124507
Telephone / Mobile No.	9811099841
Email ID	info@ykassociates.com , aghwires@ykassociates.co.in
Date of Last Inspection	NA

Introduction

The facts of the matter in brief are that an inspection was assigned to the undersigned vide Inspection ID - 967956 in r/o M/s Agh Wires Pvt. Ltd. (Bearing Code No: GNRTK0023358000) (henceforth referred as the Establishment). A review of the electronic challenge-cum-return (ECR) via MIS 3.0 revealed that the establishment had failed to report compliance since Jan 2019.

Records Submitted

It has been gathered that the establishment was undergoing Corporate Insolvency Resolution Process (CIRP) under the Insolvency and Bankruptcy Code (IBC). Now vide Hon'ble NCLT, New Delhi order dated 22nd April 2026, the liquidator has been appointed and has been directed to receive claims against the corporate debtor that is the Establishment.

Observations

Since the establishment has been in absolute default since Jan 2019 and the undersigned is not in receipt of any records on the part of Establishment, therefore a meticulous physical verification of records was impossible. Hence to safeguard the social security benefits of the covered subscribers, the dues for the defaulting period must be assessed on an extrapolation basis, taking the last available verified wages and employee strength (Jan 2019) as the baseline up to Oct 2023 (the date upon which the Establishment was accepted into CIRP under NCLT)

Due Month Year	MEMBER	WAGES	Total Amount 01	Total Amount 02	Total Amount 10	Total Amount 21	Total Amount 22	Total Amount
Feb-19	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Mar-19	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
		289420	45352.114	1447.1	24108.686	1447.1	0	72355

Due Month Year	MEMBER	WAGES	Total Amount 01	Total Amount 02	Total Amount 10	Total Amount 21	Total Amount 22	Total Amount
Apr-19	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
May-19	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Jun-19	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Jul-19	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Aug-19	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Sep-19	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Oct-19	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Nov-19	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Dec-19	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Jan-20	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Feb-20	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Mar-20	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
		1736520	272112.684	8682.6	144652.116	8682.6	0	434130

Due Month Year	MEMBER	WAGES	Total Amount 01	Total Amount 02	Total Amount 10	Total Amount 21	Total Amount 22	Total Amount
Apr-20	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
May-20	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Jun-20	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Jul-20	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Aug-20	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Sep-20	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Oct-20	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Nov-20	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Dec-20	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Jan-21	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Feb-21	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Mar-21	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
		1736520	272112.684	8682.6	144652.116	8682.6	0	434130

Due Month Year	MEMBER	WAGES	Total Amount 01	Total Amount 02	Total Amount 10	Total Amount 21	Total Amount 22	Total Amount
Apr-21	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
May-21	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Jun-21	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Jul-21	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Aug-21	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Sep-21	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Oct-21	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Nov-21	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Dec-21	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Jan-22	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Feb-22	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5

22	12	144710	22676.057	723.55	12054.343	723.55	0
		1736520	272112.684	8682.6	144652.116	8682.6	0

Due Month Year	MEMBER	WAGES	Total Amount 01	Total Amount 02	Total Amount 10	Total Amount 21	Total Amount 22	Total Amount
Apr-22	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
May-22	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Jun-22	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Jul-22	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Aug-22	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Sep-22	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Oct-22	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Nov-22	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Dec-22	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Jan-23	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Feb-23	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Mar-23	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
		1736520	272112.684	8682.6	144652.116	8682.6	0	434130

Due Month Year	MEMBER	WAGES	Total Amount 01	Total Amount 02	Total Amount 10	Total Amount 21	Total Amount 22	Total Amount
Apr-23	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
May-23	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Jun-23	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Jul-23	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Aug-23	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Sep-23	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
Oct-23	12	144710	22676.057	723.55	12054.343	723.55	0	36177.5
		1012970	158732.399	5064.85	84380.401	5064.85	0	253242.5

The year – wise dues are as detailed below:-

Due Month Year	Wages	Total Amount 01	Total Amount 02	Total Amount 10	Total Amount 21	Total Amount 22	Total Amount
2018-19	289420	45352.114	1447.1	24108.686	1447.1	0	72355
2019-20	1736520	272112.684	8682.6	144652.116	8682.6	0	434130
2020-21	1736520	272112.684	8682.6	144652.116	8682.6	0	434130
2021-22	1736520	272112.684	8682.6	144652.116	8682.6	0	434130
2022-23	1736520	272112.684	8682.6	144652.116	8682.6	0	434130
2023-24	1012970	158732.399	5064.85	84380.401	5064.85	0	253242.5
G. Total	8248470	1292535.249	41242.35	687097.551	41242.35	0	2062117.5

The aforesaid calculated dues, that is, Twenty Lakh Sixty Two Thousand One Hundred Eighteen (20,62,118 /-), rounded off to nearest figure, have been calculated on the basis of available information with the office and may be subject to revision in the event of receipt of complete records on the behalf of the Establishment. . The dues are also subject to Section 14B & 7Q of the EPF& MP Act, 1952. Hence, a provisional claim based on above calculations should be filed before the Liquidator to protect the priority allocation of workers' PF dues under Section 11 of the EPF Act read with the relevant provisions of the IBC.

Finally, it is submitted before the Authority to take cognizance of this report.

अधिकारी/ABHISHEK
प्रबन्धन अधिकारी/Enforcement Officer
कर्मचारी सेवा निधि संगठन
Employees Provident Fund Organisation
नियंत्रण शाखा, रोहताक
Rohatak

दूरभाष 01262-244903,04

ई.मेल : comp.rortk@epfindia.gov.in



कर्मचारी भविष्य निधि संगठन

Employees' Provident Fund Organisation,

(भग एवं रोजगार मंत्रालय, भारत सरकार)

(Ministry of Labour & Employment, Govt. of India)

क्षेत्रीय कार्यालय Regional Office,

भविष्य निधि भवन, सेक्टर-3, इंस्टीट्यूशनल एरिया, रोहतक हरियाणा

Bhavishya Nidhi Bhawan, Sector -3, Institutional Area, Rohtak - 124001 (Haryana)



RO/Damages/HR/RTK/23358/ by hand

Date:- 10/07/2026

OFFICE NOTE

Sub.: Tentative dues u/s 14B & 7Q of The EPF & MP Act, 1952 in r/o M/s AGH Wires Pvt. Ltd, Plot No. 1, Sector-16, HSIIDC Ind. Area, Bahadurgarh, Distt. Jhajjar bearing EPF code no. GN/RTK/23358 for filing of claim reg.

Ref: HR/RO/RTK/COMP/JJR/23358/ By hand dated 10/07/2026

In reference to the remittance detail provided by the compliance section, damages and interest has been calculated manually and signed calculation sheet is attached herewith.

Compliance section is requested to take this amount in consideration while filing claim before IRP.

(Vijay)

Assistant P.F. Commissioner

Encl As above

To,

COMPLIANCE SECTION

S No.	Month	Due Date	Presentation Date	Delay In Days upto 15-8-2008	Delay In Days from 16-8-2008 upto 15-9-2008	Total Delay In Days from 16-8-2008 upto 15-9-2008	Rate prior to 15-9-2008	Rate from 16-9-2008 to 15-10-2008	A/c-1	A/c-2	A/c-10	A/c-21	A/c-22	Total	
1	Feb-19	15-Mar-2019	31-Jul-2026	0	1917	777	2694	25	144710	22676 06	723 6	12054	723 6	0	36177.5
2	Mar-19	15-Apr-2019	31-Jul-2026	0	1006	777	2663	25	144710	22676 06	723 6	12054	723 6	0	36177.5
3	Apr-19	15-May-2019	31-Jul-2026	0	1856	777	2633	25	144710	22676 06	723 6	12054	723 6	0	36177.5
4	May-19	15-Jun-2019	31-Jul-2026	0	1825	777	2602	25	144710	22676 06	723 6	12054	723 6	0	36177.5
5	Jun-19	15-Jul-2019	31-Jul-2026	0	1785	777	2572	25	144710	22676 06	723 6	12054	723 6	0	36177.5
6	Jul-19	15-Aug-2019	31-Jul-2026	0	1764	777	2541	25	144710	22676 06	723 6	12054	723 6	0	36177.5
7	Aug-19	15-Sep-2019	31-Jul-2026	0	1733	777	2510	25	144710	22676 06	723 6	12054	723 6	0	36177.5
8	Sep-19	15-Oct-2019	31-Jul-2026	0	1703	777	2480	25	144710	22676 06	723 6	12054	723 6	0	36177.5
9	Oct-19	15-Nov-2019	31-Jul-2026	0	1672	777	2449	25	144710	22676 06	723 6	12054	723 6	0	36177.5
10	Nov-19	15-Dec-2019	31-Jul-2026	0	1642	777	2419	25	144710	22676 06	723 6	12054	723 6	0	36177.5
11	Dec-19	15-Jan-2020	31-Jul-2026	0	1611	777	2388	25	144710	22676 06	723 6	12054	723 6	0	36177.5
12	Jan-20	15-Feb-2020	31-Jul-2026	0	1580	777	2357	25	144710	22676 06	723 6	12054	723 6	0	36177.5
13	Feb-20	15-Mar-2020	31-Jul-2026	0	1551	777	2326	25	144710	22676 06	723 6	12054	723 6	0	36177.5
14	Mar-20	15-Apr-2020	31-Jul-2026	0	1520	777	2297	25	144710	22676 06	723 6	12054	723 6	0	36177.5
15	Apr-20	15-May-2020	31-Jul-2026	0	1490	777	2267	25	144710	22676 06	723 6	12054	723 6	0	36177.5
16	May-20	15-Jun-2020	31-Jul-2026	0	1459	777	2236	25	144710	22676 06	723 6	12054	723 6	0	36177.5
17	Jun-20	15-Jul-2020	31-Jul-2026	0	1429	777	2206	25	144710	22676 06	723 6	12054	723 6	0	36177.5
18	Jul-20	15-Aug-2020	31-Jul-2026	0	1398	777	2175	25	144710	22676 06	723 6	12054	723 6	0	36177.5
19	Aug-20	15-Sep-2020	31-Jul-2026	0	1367	777	2144	25	144710	22676 06	723 6	12054	723 6	0	36177.5
20	Sep-20	15-Oct-2020	31-Jul-2026	0	1337	777	2114	25	144710	22676 06	723 6	12054	723 6	0	36177.5
21	Oct-20	15-Nov-2020	31-Jul-2026	0	1306	777	2083	25	144710	22676 06	723 6	12054	723 6	0	36177.5
22	Nov-20	15-Dec-2020	31-Jul-2026	0	1276	777	2053	25	144710	22676 06	723 6	12054	723 6	0	36177.5
23	Dec-20	15-Jan-2021	31-Jul-2026	0	1245	777	2022	25	144710	22676 06	723 6	12054	723 6	0	36177.5
24	Jan-21	15-Feb-2021	31-Jul-2026	0	1214	777	1991	25	144710	22676 06	723 6	12054	723 6	0	36177.5
25	Feb-21	15-Mar-2021	31-Jul-2026	0	1186	777	1963	25	144710	22676 06	723 6	12054	723 6	0	36177.5
26	Mar-21	15-Apr-2021	31-Jul-2026	0	1155	777	1932	25	144710	22676 06	723 6	12054	723 6	0	36177.5
27	Apr-21	15-May-2021	31-Jul-2026	0	1125	777	1902	25	144710	22676 06	723 6	12054	723 6	0	36177.5
28	May-21	15-Jun-2021	31-Jul-2026	0	1094	777	1871	25	144710	22676 06	723 6	12054	723 6	0	36177.5
29	Jun-21	15-Jul-2021	31-Jul-2026	0	1064	777	1841	25	144710	22676 06	723 6	12054	723 6	0	36177.5
30	Jul-21	15-Aug-2021	31-Jul-2026	0	1033	777	1810	25	144710	22676 06	723 6	12054	723 6	0	36177.5
31	Aug-21	15-Sep-2021	31-Jul-2026	0	1002	777	1779	25	144710	22676 06	723 6	12054	723 6	0	36177.5
32	Sep-21	15-Oct-2021	31-Jul-2026	0	972	777	1749	25	144710	22676 06	723 6	12054	723 6	0	36177.5
33	Oct-21	15-Nov-2021	31-Jul-2026	0	941	777	1718	25	144710	22676 06	723 6	12054	723 6	0	36177.5
34	Nov-21	15-Dec-2021	31-Jul-2026	0	911	777	1688	25	144710	22676 06	723 6	12054	723 6	0	36177.5
35	Dec-21	15-Jan-2022	31-Jul-2026	0	880	777	1657	25	144710	22676 06	723 6	12054	723 6	0	36177.5
36	Jan-22	15-Feb-2022	31-Jul-2026	0	849	777	1626	25	144710	22676 06	723 6	12054	723 6	0	36177.5
37	Feb-22	15-Mar-2022	31-Jul-2026	0	821	777	1598	25	144710	22676 06	723 6	12054	723 6	0	36177.5
38	Mar-22	15-Apr-2022	31-Jul-2026	0	790	777	1567	25	144710	22676 06	723 6	12054	723 6	0	36177.5
39	Apr-22	15-May-2022	31-Jul-2026	0	760	777	1537	25	144710	22676 06	723 6	12054	723 6	0	36177.5
40	May-22	15-Jun-2022	31-Jul-2026	0	729	777	1506	25	144710	22676 06	723 6	12054	723 6	0	36177.5
41	Jun-22	15-Jul-2022	31-Jul-2026	0	699	777	1476	25	144710	22676 06	723 6	12054	723 6	0	36177.5
42	Jul-22	15-Aug-2022	31-Jul-2026	0	668	777	1445	25	144710	22676 06	723 6	12054	723 6	0	36177.5
43	Aug-22	15-Sep-2022	31-Jul-2026	0	637	777	1414	25	144710	22676 06	723 6	12054	723 6	0	36177.5
44	Sep-22	15-Oct-2022	31-Jul-2026	0	607	777	1384	25	144710	22676 06	723 6	12054	723 6	0	36177.5
45	Oct-22	15-Nov-2022	31-Jul-2026	0	576	777	1353	25	144710	22676 06	723 6	12054	723 6	0	36177.5
46	Nov-22	15-Dec-2022	31-Jul-2026	0	546	777	1323	25	144710	22676 06	723 6	12054	723 6	0	36177.5
47	Dec-22	15-Jan-2023	31-Jul-2026	0	515	777	1292	25	144710	22676 06	723 6	12054	723 6	0	36177.5
48	Jan-23	15-Feb-2023	31-Jul-2026	0	484	777	1261	25	144710	22676 06	723 6	12054	723 6	0	36177.5
49	Feb-23	15-Mar-2023	31-Jul-2026	0	456	777	1233	25	144710	22676 06	723 6	12054	723 6	0	36177.5
50	Mar-23	15-Apr-2023	31-Jul-2026	0	425	777	1202	25	144710	22676 06	723 6	12054	723 6	0	36177.5
51	Apr-23	15-May-2023	31-Jul-2026	0	394	777	1171	25	144710	22676 06	723 6	12054	723 6	0	36177.5
52	May-23	15-Jun-2023	31-Jul-2026	0	363	777	1140	25	144710	22676 06	723 6	12054	723 6	0	36177.5
53	Jun-23	15-Jul-2023	31-Jul-2026	0	332	777	1109	25	144710	22676 06	723 6	12054	723 6	0	36177.5
54	Jul-23	15-Aug-2023	31-Jul-2026	0	301	777	1078	25	144710	22676 06	723 6	12054	723 6	0	36177.5
55	Aug-23	15-Sep-2023	31-Jul-2026	0	270	777	1047	25	144710	22676 06	723 6	12054	723 6	0	36177.5
56	Sep-23	15-Oct-2023	31-Jul-2026	0	239	777	1016	25	144710	22676 06	723 6	12054	723 6	0	36177.5
57	Oct-23	15-Nov-2023	31-Jul-2026	0	208	777	985	25	144710	22676 06	723 6	12054	723 6	0	36177.5
58	Nov-23	15-Dec-2023	31-Jul-2026	0	177	777	954	25	144710	22676 06	723 6	12054	723 6	0	36177.5
59	Dec-23	15-Jan-2024	31-Jul-2026	0	146	777	923	25	144710	22676 06	723 6	12054	723 6	0	36177.5
60	Jan-24	15-Feb-2024	31-Jul-2026	0	115	777	892	25	144710	22676 06	723 6	12054	723 6	0	36177.5
61	Feb-24	15-Mar-2024	31-Jul-2026	0	84	777	861	25	144710	22676 06	723 6	12054	723 6	0	36177.5
62	Mar-24	15-Apr-2024	31-Jul-2026	0	53	777	830	25	144710	22676 06	723 6	12054	723 6	0	36177.5
63	Apr-24	15-May-2024	31-Jul-2026	0	22	777	799	25	144710	22676 06	723 6	12054	723 6	0	36177.5
64	May-24	15-Jun-2024	31-Jul-2026	0	0	777	768	25	144710	22676 06	723 6	12054	723 6	0	36177.5
65	Jun-24	15-Jul-2024	31-Jul-2026	0	0	777	737	25	144710	22676 06	723 6	12054	723 6	0	36177.5
66	Jul-24	15-Aug-2024	31-Jul-2026	0	0	777	706	25	144710	22676 06	723 6	12054	723 6	0	36177.5
67	Aug-24	15-Sep-2024	31-Jul-2026	0	0	777	675	25	144710	22676 06	723 6	12054	723 6	0	36177.5
68	Sep-24	15-Oct-2024	31-Jul-2026	0	0	777	644	25	144710	22676 06	723 6	12054	723 6	0	36177.5
69	Oct-24	15-Nov-2024	31-Jul-2026	0	0	777	613	25	144710	22676 06	723 6	12054	723 6	0	36177.5
70	Nov-24	15-Dec-2024	31-Jul-2026	0	0	777	582	25	144710	22676 06	723 6	12054	723 6	0	36177.5
71	Dec-24	15-Jan-2025	31-Jul-2026	0	0	777	551	25	144710	22676 06	723 6	12054	723 6	0	36177.5
72	Jan-25	15-Feb-2025	31-Jul-2026	0	0	777	520	25	144710	22676 06	723 6	12054	723 6	0	36177.5
73	Feb-25	15-Mar-2025	31-Jul-2026	0	0	777	489	25	144710	22676 06	723 6	12054	723 6	0	36177.5
74	Mar-25	15-Apr-2025	31-Jul-2026	0	0	777	458	25	144710	22676 06	723 6	12054	723 6	0	36177.5
75	Apr-25	15-May-2025	31-Jul-2026	0	0	777	427	25	144710	22676 06	723 6	12054	723 6	0	36177.5
76	May-25	15-Jun-2025	31-Jul-2026	0	0	777	396	25	144710	22676 06	723 6	12054	723 6	0	36177.5
77	Jun-25	15-Jul-2025	31-Jul-2026	0	0	777	365	25	144710	22676 06	723 6	12054	723 6	0	36177.5
78	Jul-25	15-Aug-2025	31-Jul-2026	0	0	777	334	25	144710	22676 06	723 6	12054	723 6	0	36177.5
79	Aug-25	15-Sep-2025	31-Jul-2026												

S.No.	Month	Due Date	Presentation Date	Delay In Days upto 25-9-2008	Delay In Days from 26-9-2008 upto 13-6-2024 date	Delay In Total Default In Days from 26-9-2008 upto 13-6-2024 w.a.f.	Rate prior to 26-9-2008	Rate from 26-9-2008 up to 13-6-2024	Rate per month from 14-6-2024																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																	
										Interest	14-6-2024	26-9-2008	2008-03-25	Wages			A/c-1			A/c-2			A/c-10			A/c-21			A/c-22			Total			A/c-1			A/c-2			A/c-10			A/c-21			A/c-22			Total																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																								
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